

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:2510
ANSWERED ON:16.08.2011
SUPPLY OF DFS SALT
Singh Alias Pappu Singh Shri Uday

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government proposes to make the use of iron fortified salt-Double Fortified Salt (DFS) mandatory for food based welfare schemes including Integrated Child Development Services and Mid-Day Meal Scheme to check anaemia;
- (b) if so, the details thereof;
- (c) whether the Government has made any arrangement for supply of DFS through the PDS; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) & (b): Ministry of Women and Child Development has issued instructions to all State/Union Territory (UT) Governments to make efforts towards the use of Double Fortified Salt in the Integrated Child Development Services (ICDS) programme.

Ministry of Human Resource Development has reported that the guidelines issued by Department of School Education and Literacy on Mid Day Meal scheme stipulate that only iodized /double fortified (iron and iodine) salt should be used for cooking.

(c) & (d): At present there is no proposal to supply Double Fortified Salt (DFS) through Targeted Public Distribution System.